

November 1998 at the UN General Assembly and is also engaged in deliberations on the subject in the Open Ended Working Group of the UN General Assembly, which was convened in February 1999. There is widespread recognition in the UN that developing countries must be included in any expansion of permanent membership of the UN Security Council and that India is one of the leading contenders. However, discussions are still continuing on the size of the expanded Council, the numbers of new permanent and non-permanent members, the procedure for selecting the new permanent members and related issues such as the question of the veto.

Indo-Vietnam Agreement for use of Nuclear Power

1204. SHRIMATI JAYANTI PATNAIK: Will the PRIME MINISTER be pleased to state:

(a) whether the Government have signed any agreement with Vietnam for peaceful use of nuclear energy; and

(b) if so, the salient features of agreement?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRIMATI VASUNDHARA RAJE): (a) and (b). Sir. On January 19, 1999, during the visit of Dr. R. Chidambaram, Chairman, Atomic Energy Commission (AEC) to Vietnam, a Detailed Co-operation Plan for 1999 was signed between the AEC and the Vitenam Atomic Energy Commission (VAEC). The Cooperation Plan is under the framework of the 1986 bilateral agreement between India and Vietnam for cooperation for the utilisation of atomic energy for peaceful purposes. The Cooperation Plan, *inter alia*, envisages (i) AEC assistance to VAEC in training manpower in the field of nuclear power (ii) setting up of a training centre in Vietnam (iii) exchange of scientists (iv) setting up of a

Semi-pilot Plant for manufacture, controlling and assessing the quality of UO2 ceramics, (v) cooperation in exploration of uranium ore mines in Vietnam and (vi) visit of VAEC delegation in early 2000 to India.

National Water Management Programme

1205 DR. SAROJA V.:
SHRI ABHAYSINH S. BHONSLE:
SHRI A. VENKATESH NAIK:
SHRIMATI KAMAL RANI:
SHRI VITHAL TUPE:
SHRI D.S. AHIRE:

Will the PRIME MINISTER be pleased to state:

(a) the details of the Centrally sponsored schemes being implemented in the country to assist the State Governments to augment and harness the water resources, State-wise;

(b) the allocation made and released to each State Government under these schemes during the last three years till date, scheme-wise and State-wise;

(c) the achievement made by each State in implementing these schemes; and

(d) the steps being taken by the Union Government to ensure effective implementation of these schemes in the country?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI SOMPAL): (a) There are nine Centrally Sponsored Schemes being implemented in the country, to assist the State Governments to augment and harness the water resources. These Schemes are:

Ministry implementing the Centrally Sponsored Schemes	Schemes under operation
1	2
1. Ministry of Water Resources	(i) Command Area Development Programme. (ii) Rationalisation of Minor Irrigation Statistics. (iii) Satluj Yamuna Link Canal.

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| 2. | Ministry of Agriculture | (iv) | Soil Conservation in the Catchment of River Valley Projects |
| | | (v) | Soil Conservation in the Catchments of Flood Prone Rivers |
| | | (vi) | National Watershed Development Project in Rainfed Areas |
| 3. | Ministry of Rural Areas and Employment | (vii) | Integrated Rural Development Programme |
| | | (viii) | Million Wells Scheme |
| | | (ix) | Accelerated Rural Water Supply Programme |

Details of these Schemes are given in enclosed Statement-I

(b) and (c) Central assistance to the State is provided on the basis of the approved financing pattern of the concerned scheme. The position of the funds released and achievements made during the past three years (1995-96 to 1997-98) state-wise and yearwise as reported under different schemes is given in attached

Statement-II (a) to (II)(i). In case of Satluj Yamuna Links Canal Scheme there was no release of funds during this period, on account of stoppage of work by the State Government. The case is *sub-judice*.

(d) To ensure effective implementation of these schemes, close monitoring is done by State and Central Government through review of periodical progress reports, meetings and visits of officers.

Statement-I

Details of Centrally sponsored schemes being implemented to augment and harness water resources in the country

Sl. No.	Name of the Scheme	Ministry implementing the scheme	Year/Plan of launching	Main components	Financing pattern	Remarks
1	2	3	4	5	6	7
1	Command Area Development Programme	Ministry of Water Resources	1974-75	(I) Construction of Field Channel (II) Warabandi (III) Land Levelling	50 : 50 Centre: State Loan and Grant to Identified Items	The scheme envisaged efficient irrigation water utilisation at farm level to optimise agricultural production from irrigated land. It covers 226 projects with a CCA* of 21.95 mha spread over 23 States and 2 UTs.
2	Rationalisation of Minor Irrigation Statistics	Ministry of Water Resources	VIII Plan	Rationalisation/ building data	100% Central Grant to State	This scheme would indirectly help in future planning for augmenting and harnessing of available water resources.
3	Sutlej Yamuna Lik Canal Project	Ministry of Water Resources	1982	Construction of 121 km long canal through Punjab	100% Central Assistance	The scheme envisages to supply Haryana's share in the Ravi-Beas waters. The work came to a stand still in 1990. The matter at present is <i>sub-judice</i> .

1	2	3	4	5	6	7
4.	Soil Conservation in the catchment of River Valley Projects	Ministry of Agriculture and Cooperation	III Plan	(i) Construction of water harvesting structures and farm ponds (ii) Sediment detention (iii) Construction of checks, bunds and drop spill ways etc. (iv) Agro-forestry, Horticulture and other bio measures	(i) 100% Central Assistance (50% grant & 50% loan to States) (ii) 50% grant on matching basis to DVC)	At present the Scheme covers 31 Catchments in 18 States
5.	Soil Conservation in the Catchment of Flood Prone Rivers	Ministry of Agriculture and Cooperation	VI Plan	Soil and water conservation measures like contour graded bunding, afforestation Agro-forestry water harvesting structures etc.	100% Central Assistance 50% Grant and 50% loan to States	Presently the scheme covers 10 catchments spread over 8 States. This scheme is merged with River Valley Project in the 1st year of IX Plan
6.	National Watershed Development Project in Rainfed Areas	—do—	1990-91	(i) Treatment of Arable and non-arable land through moisture conservation measures. (ii) Afforestation, grass & fodder cultivation, etc.	75% Grant and 25% loan to States	The scheme is in operation in 25 States and 2 UTs. This scheme is being implemented in IX Plan also.
7.	Integrated Rural Development Programme	Ministry of Rural Areas and Employment	1980	Activities relating to alleviation of poverty of rural masses through various measures including exploitation of Ground Water	50 : 50 Centre : State Matching basis and subsidy to identified groups.	This has been a very Popular rural development Programme.
8.	Millions Wells Scheme	—do—	VIII Plan	(i) To provide open irrigation well to poor farmers. (ii) Construction of water harvesting Structures	80 : 20 Centre : State	For UTs, cent per cent expenditure is borne by the Centre.
9.	Rural Water Supply and Sanitation	—do—	First Plan	Supply of safe drinking water in rural areas.	50 : 50 Centre : State	During 1990-91 this scheme was renamed as Rajiv Gandhi National Drinking Water Mission.

Statement II(a)

Details of Central Releases under the Command Area Development Programme during the period 1995-96 to 1997-98

(Unit: Rs. in Lakh)

Sl. No.	Name of the State/ Union Territory	Central Releases			Total
		1995-96	1996-97	1997-98	
1	2	3	4	5	6
1.	Andhra Pradesh	190.81	99.40	3839.57	4129.78
2.	Arunachal Pradesh	0.00	0.00	0.00	0.00
3.	Assam	62.00	0.00	124.00	186.00
4.	Bihar	100.00	0.00	0.00	100.00
5.	Goa	13.81	39.00	20.00	72.81
6.	Gujarat	550.14	444.38	97.11	1091.63
7.	Haryana	1060.00	1247.18	1116.85	3424.03
8.	Himachal Pradesh	4.00	44.02	73.07	121.09
9.	Jammu & Kashmir	277.61	252.23	189.90	719.74
10.	Karnataka	681.80	845.59	437.87	1965.26
11.	Kerala	774.46	466.96	200.00	1441.42
12.	Madhya Pradesh	70.00	65.00	6.25	141.25

1	2	3	4	5	6
13.	Maharashtra	1446.69	1439.92	298.30	3184.91
14.	Manipur	102.04	130.69	86.91	319.64
15.	Meghalaya	0.00	0.00	0.00	0.00
16.	Nagaland	0.00	0.00	0.00	0.00
17.	Orissa	362.82	353.99	231.47	948.28
18.	Rajasthan	2925.57	3948.17	2126.65	9100.39
19.	Tamil Nadu	1212.94	2081.99	652.46	3847.39
20.	Tripura	0.00	0.00	0.00	0.00
21.	Uttar Pradesh	2204.13	2022.60	3057.83	7284.56
22.	West Bengal	206.57	112.19	90.00	408.76
23.	Dadra & Nagar Haveli	0.00	0.00	0.00	0.00
24.	Daman & Diu	0.00	0.00	0.00	0.00
25.	Studies and Other Expenditure (Central Sector)	164.77	242.53	319.88	727.18
Total:		12410.16	13835.84	12968.12	39214.12

Statement II(b)**Details of Physical Achievement in respect of On-Farm Development Works for 1995-96 to 1997-98 under CAD Programme (Unit in '000 ha)**

Sl.No.	States/UTs.	Field Channels				Warabandi				Land Levelling				Field Drains			
		1995-96	1996-97	1997-98*	Total	1995-96	1996-97	1997-98*	Total	1995-96	1996-97	1997-98*	Total	1995-96	1996-97	1997-98*	Total
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17	18
1.	Andhra Pradesh	0.09	0.03	2.15	2.27	11.04	11.49	4.80	27.33	7.41	6.00	3.89	17.30	0.00	0.00	0.00	0.00
2.	Arunachal Pradesh	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
3.	Assam	0.74	0.15	0.44	1.33	0.00	0.02	0.86	0.88	0.00	0.00	0.00	0.00	0.30	0.01	0.52	0.83
4.	Bihar	0.00	0.00	30.81 km	30.81 km	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
5.	Goa	0.27	0.10	0.00	0.37	1.50	1.50	0.00	3.00	0.01	0.00	0.01	0.02	0.00	0.00	0.00	0.00
6.	Gujarat	22.04	10.53	7.24	39.81	7.06	12.43	5.97	25.36	0.00	0.05	0.03	0.08	0.00	0.00	0.00	0.00
7.	Haryana	33.95	35.79	28.21	97.95	9.58	2.17	0.00	11.75	0.65	0.51	0.47	1.63	0.00	0.00	0.00	0.00
8.	Himachal Pradesh	0.01	0.55	1.41	1.97	0.13	0.25	2.38	2.76	0.00	0.00	0.00	0.00	0.00	0.00	0.43	0.43
9.	Jammu & Kashmir	3.95	4.52	6.97	15.44	28.37	30.92	45.64	104.93	2.27	1.91	6.45	2.27	1.38	1.40	2.27	5.05
10.	Karnataka	13.04	23.75	11.03	47.82	9.63	7.49	16.23	33.35	0.00	0.00	0.00	0.00	0.01	0.66	0.25	0.92
11.	Kerala	17.75	14.39	7.89	40.03	3.97	11.15	9.11	24.23	0.20	0.08	0.23	0.51	0.00	4.48	16.37	20.85
12.	Madhya Pradesh	8.95	1.41	4.23	14.59	8.48	0.00	0.17	8.65	0.00	0.00	0.00	0.00	0.02	0.00	0.00	0.02
13.	Maharashtra	39.49	20.88	25.23	85.60	4.25	4.87	21.24	30.38	0.73	1.45	0.00	2.18	16.65	9.81	0.00	26.46
14.	Manipur	2.50	2.24	3.33	8.07	1.36	0.51	0.57	2.44	1.28	0.00	0.35	1.63	0.96	0.47	0.07	1.52
15.	Meghalaya	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
16.	Nagaland	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00

1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17	18
17.	Orissa	8.80	18.66	7.00	34.46	56.55	0.00	15.00	71.55	3.73	0.16	0.00	3.89	9.72	8.23	5.06	23.01
18.	Rajasthan	51.83	69.39	54.25	175.47	53.66	69.39	54.25	177.50	3.01	0.60	3.98	7.59	2.87	2.60	2.78	8.5
19.	Tamil Nadu	43.94	41.61	46.61	132.16	58.34	60.84	75.31	194.49	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
20.	Tripura	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
21.	Uttar Pradesh	116.55	126.87	112.20	355.62	196.45	204.61	170.26	573.32	0.00	0.00	0.00	0.00	0.00	0.00	453.71	453.71
																Km.	Km.
22.	West Bengal	5.64	5.35	0.82	11.81	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
23.	Dadra & Nagar Haveli	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
24.	Daman & Diu	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
Total		369.54	376.22	319.01	1064.77	452.57	417.64	421.69	1291.90	19.29	10.76	11.23	41.28	31.93	27.86	27.75	87.34
				+	+											+	+
				30.81	30.81											453.71	453.71
				Km.	Km.											Km.	Km.

Statement II (c)

Details of Central Releases made under Centrally Sponsored Scheme of Rationalisation of Minor Irrigation Statistics during the period 1995-96 to 1997-98.

(Rupees in lakh)

Sl. No.	State/UT	Amount Released during			Total
		1995-96	1996-97	1997-98	
1	2	3	4	5	6
1.	Andhra Pradesh	15.450	12.210	10.000	37.660
2.	Arunachal Pradesh	—	—	—	0.000
3.	Assam	3.930	4.180	5.080	13.190
4.	Bihar	7.960	—	—	7.960

1	2	3	4	5	6
5.	Goa	—	—	—	0.000
6.	Gujarat	10.490	13.580	12.910	36.980
7.	Haryana	3.130	3.850	—	6.980
8.	Himachal Pradesh	6.250	6.390	5.196	17.836
9.	Jammu and Kashmir	3.460	8.340	7.660	19.460
10.	Karnataka	—	—	—	0.000
11.	Kerala	5.800	—	—	5.800
12.	Madhya Pradesh	6.260	8.470	9.940	24.670
13.	Maharashtra	—	—	—	0.000
14.	Manipur	—	—	—	0.000
15.	Meghalaya	—	—	—	0.000
16.	Mizoram	—	—	—	0.000
17.	Nagaland	2.910	2.890	—	5.800
18.	Orissa	6.730	6.670	8.480	21.880
19.	Punjab	4.440	4.640	9.270	18.350
20.	Rajasthan	7.850	5.250	3.650	16.750

1	2	3	4	5	6
21.	Sikkim	—	—	—	0.000
22.	Tamil Nadu	—	—	—	0.000
23.	Tripura	—	—	—	0.000
24.	Uttar Pradesh	18.460	—	—	18.460
25.	West Bengal	—	35.130	9.380	44.510
Total States		103.120	111.600	81.566	296.286
26.	Andaman and Nicobar	—	—	—	0.000
27.	Dadra and Nagar Haveli	1.210	—	1.870	3.080
28.	Daman and Diu	—	—	—	0.000
29.	Delhi	—	—	—	0.000
30.	Lakshadweep	—	—	—	0.000
31.	Pondicherry	—	—	—	0.000
Total UTs		1.210	—	1.870	3.080
Total All India		104.330	111.600	83.436	299.366

The scheme is for collection of information on minor irrigation.

Statement H(d)

Details showing State-wise releases of Central Assistance under Centrally Sponsored Scheme of Soil Conservation in the Catchments River Valley Projects during the period 1995-96 to 1997-98

Sl. No.	Name of State	Amount Released during (Rupees in lakh)				Achievement in thousand Hactare			
		1995-96	1996-97	1997-98	Total	1995-96	1996-97	1997-98	Total
1.	Andhra Pradesh	525.00	773.00	668.00	1966.00	13.85	13.29	14.79	41.93
2.	Assam	23.00	20.00	20.00	63.00	0.95	1.54	2.78	5.27
3.	Bihar	0.00	50.00	50.00	100.00	1.47	0.35	0.10	1.92
4.	Gujarat	299.00	333.00	266.00	898.00	8.53	6.04	5.02	19.59
5.	Himachal Pradesh	546.00	480.00	400.00	1426.00	6.58	5.40	5.99	17.97
6.	Jammu and Kashmir	358.52	364.00	458.00	1180.52	3.84	6.48	7.10	17.42
7.	Karnataka	767.00	751.00	950.00	2468.00	27.85	37.95	40.26	105.86
8.	Kerala	211.00	92.00	0.00	303.00	2.66	1.00	0.53	4.19
9.	Madhya Pradesh	478.00	650.00	900.00	2028.00	6.22	25.44	13.67	45.33
10.	Maharashtra	0.00	600.00	820.00	1420.00	19.54	40.26	29.63	89.43
11.	Orissa	140.00	260.00	100.00	500.00	0.00	4.88	3.62	8.50
12.	Punjab	0.00	0.00	0.00	0.00	0.50	0.00	0.00	0.50
13.	Rajasthan	694.00	765.00	870.00	2329.00	14.92	17.19	16.37	48.48
14.	Sikkim	240.00	0.00	0.00	240.00	0.00	5.55	0.00	5.55
15.	Tamil Nadu	522.00	600.00	600.00	1722.00	7.79	8.24	8.52	24.55
16.	Tripura	0.00	0.00	31.00	31.00	0.00	0.00	0.16	0.16
17.	Uttar Pradesh	453.48	360.00	100.00	913.48	5.34	5.08	2.47	12.89
18.	West Bengal	664.00	400.00	500.00	1564.00	1.56	2.14	1.01	4.71
Total		5921.00	6498.00	6733.00	19152.00	121.40	180.83	152.02	454.25

Statement II(e)

Details showing State-wise Releases of Central Assistance under Centrally Sponsored Scheme of Soil Conservation in the catchments of Flood Prone Rivers Scheme during the period

(Rupees in lakh)

Sl. No.	Name of State	Releases made during the Period				Achievement in hectare			
		1995-96	1996-97	1997-98	Total	1995-96	1996-97	1997-98	Total
1.	Bihar	303.00	50.00	48.00	401.00	2.04	3.72	1.10	6.86
2.	Haryana	138.00	70.00	90.00	298.00	4.01	4.38	3.15	11.54
3.	Himachal Pradesh	219.00	150.00	250.00	619.00	5.67	4.54	3.12	13.33
4.	Madhya Pradesh	230.00	450.00	694.00	1374.00	8.10	7.46	12.04	27.60
5.	Punjab	50.00	40.00	30.00	120.00	1.41	1.81	2.90	6.12
6.	Rajasthan	957.00	758.00	747.00	2462.00	23.19	16.44	17.38	57.01
7.	Uttar Pradesh	1445.00	1636.00	2000.00	5081.00	48.58	52.44	50.96	151.98
8.	West Bengal	101.00	15.00	0.00	116.00	1.09	0.88	0.62	2.39
9.	H.Q.	0.00	10.00	20.00	30.00	0.00	0.00	0.00	0.00
Total		3443.00	3179.00	3879.00	10501.00	94.09	91.47	91.27	276.83

Statement II(f)

Details showing Statewise releases of Central Assistance under the Centrally Sponsored Scheme of National Watershed Development Project in Rainfed Areas during the period 1995-96 to 1997-98

Sl. No.	Name of State	Amount Released during (Rs. in Lakh)				Area Treated (In hectare)			
		1995-96	1996-97	1997-98	Total	1995-96	1996-97	1997-98	Total
1	2	3	4	5	6	7	8	9	10
1.	Andhra Pradesh	—	320.00	700.00	1020.00	26570	21054	29001	76625
2.	Arunachal Pradesh	80.00	—	10.00	90.00	390	839	120	1349
3.	Assam	512.00	—	15.00	527.00	12434	2543	17587	32564
4.	Bihar	—	—	15.00	15.00	4475	11707	7976	24158
5.	Goa	46.00	—	5.00	51.00	250	1260	49	1559
6.	Gujarat	—	332.00	700.00	1032.00	63678	29557	17901	111136
7.	Haryana	55.00	60.00	80.00	195.00	6088	3622	158	9868
8.	Himachal Pradesh	265.00	60.00	120.00	445.00	6336	7551	11900	25787
9.	Jammu and Kashmir	118.00	—	108.00	226.00	5336	375	462	6173
10.	Karnataka	476.00	1095.00	2100.00	3671.00	76460	85616	60000	222076
11.	Kerala	—	700.00	500.00	1200.00	29485	20642	11000	61127
12.	Madhya Pradesh	1977.00	3700.00	1750.00	7427.00	146800	228063	10470	385333
13.	Maharashtra	3290.00	2754.00	2500.00	8544.00	208676	116902	9240	334818

1	2	3	4	5	6	7	8	9	10
14.	Manipur	75.00	100.00	250.00	425.00	2235	2353	150	4738
15.	Meghalaya	55.00	—	15.00	70.00	825	840	1000	2665
16.	Mizoram	—	—	225.00	225.00	5450	1230	2820	9500
17.	Nagaland	—	18.00	160.00	178.00	6709	—	821	7530
18.	Orissa	1580.00	1000.00	1200.00	3780.00	78147	61746	28000	167893
19.	Punjab	—	—	40.00	40.00	3578	2497	706	6781
20.	Rajasthan	2855.00	3016.00	2850.00	8721.00	119388	128543	2850	248781
21.	Sikkim	10.00	41.00	90.00	141.00	1713	1129	2000	4842
22.	Tamil Nadu	420.00	240.00	900.00	1560.00	32740	35840	25145	93725
23.	Tripura	—	4.00	130.00	134.00	2092	483	2286	4841
24.	Uttar Pradesh	2215.00	1000.00	1000.00	4215.00	64713	38438	20311	123482
25.	West Bengal	1157.00	—	10.00	1167.00	17180	18000	13176	48356
26.	Dadra and Nagar Haveli	—	—	2.00	2.00	12	—	28	40
27.	Andaman and Nicobar	50.00	50.00	25.00	125.00	595	580	513	1688
Total		15236.00	14490.00	15500.00	45226.00	922355	819370	275670	2017395

Statement II(g)

Details showing Releases made under Integrated Rural Development Programme during the period 1995-96 to 1997-98

Sl. No.	State/UT	Amount released during (Rupees in Lakh)			
		1995-96	1996-97	1997-98	Total
1	2	3	4	5	6
1.	Andhra Pradesh	8221.72	12065.74	9634.21	29921.67
2.	Arunachal Pradesh	582.88	471.59	651.30	1705.77
3.	Assam	3186.62	2400.47	2038.38	7625.47
4.	Bihar	8297.84	10999.78	9090.27	28387.89
5.	Goa	128.25	90.33	120.89	339.47
6.	Gujarat	3153.11	3213.83	3850.61	10217.55
7.	Haryana	1411.52	767.80	938.04	3117.36
8.	Himachal Pradesh	212.26	242.50	386.04	840.80
9.	Jammu and Kashmir	680.71	766.69	777.17	2224.57
10.	Karnataka	5766.37	4072.57	4695.63	14534.57
11.	Kerala	2654.58	2061.12	2226.81	6942.51
12.	Madhya Pradesh	12846.52	9929.21	9328.36	32104.09
13.	Maharashtra	7785.50	7281.26	8541.07	23607.83
14.	Manipur	355.71	501.56	235.15	1092.42
15.	Meghalaya	383.47	497.86	323.10	1204.43

1	2	3	4	5	6
16.	Mizoram	286.04	206.07	240.56	732.67
17.	Nagaland	445.23	451.40	208.71	1105.34
18.	Orissa	7058.80	6129.85	6178.52	19367.17
19.	Punjab	401.26	516.81	716.31	1634.38
20.	Rajasthan	3924.24	4020.59	3743.08	11687.91
21.	Sikkim	169.99	81.75	126.92	378.66
22.	Tamil Nadu	5936.32	4517.82	6981.61	17435.75
23.	Tripura	850.00	959.87	779.58	2589.45
24.	Uttar Pradesh	23220.92	20212.39	18884.17	62317.48
25.	West Bengal	4544.13	3577.38	4525.15	12646.66
UNION TERRITORIES					
26.	A&N Islands	0.00	51.94	41.70	93.64
27.	Dadra and Nagar Haveli	7.49	14.99	31.13	53.61
28.	Daman and Diu	13.98	13.98	28.91	56.87
29.	Lakshadweep	4.08	6.99	17.78	28.85
30.	Pondicherry	28.98	50.13	83.52	162.63
		102558.52	96174.27	95424.68	294157.47

Note: 1. Total releases includes State share released so far. State release for 1997-98 are provisional.
 2. During the Programme 8158 watersheds were taken up from 1995-96 to December, 1998.

Statement II(h)

Details Showing Releases made under Million Wells Scheme during the Period 1995-96 to 1997-98

Sl. No.	State/UT	Amount Released during (Rupees in lakh)				Achievement in Wells (In Numbers)			
		1995-96	1996-97	1997-98	Total	1995-96	1996-97	1997-98	Total
1	2	3	4	5	6	7	8	9	10
1.	Andhra Pradesh	4342.13	4342.14	4280.93	12965.20	10899	13169	7952	32020
2.	Arunachal Pradesh	36.28	28.85	28.61	90.45	130	12	152	294
3.	Assam	1429.41	1312.68	1512.78	4254.87	1866	2332	1842	6039
4.	Bihar	8516.94	5811.98	5836.15	20165.07	25476	22911	23307	71694
5.	Goa	48.16	24.06	12.13	85.37	37	33	16	86
6.	Gujarat	1593.91	1442.70	1216.18	4252.79	4107	3148	3770	11025
7.	Haryana	382.88	257.01	225.79	875.68	572	388	483	1423
8.	Himachal Pradesh	153.04	112.15	120.43	385.62	188	670	602	1410
9.	Jammu and Kashmir	236.28	294.76	241.18	772.22	1395	1128	1745	4266
10.	Karnataka	2915.55	2635.64	2550.56	8101.75	5236	3094	3096	11336
11.	Kerala	1910.34	880.94	1029.53	3820.81	3468	2288	3976	9712
12.	Madhya Pradesh	5502.11	4296.14	4221.46	14019.65	35854	15273	15296	66223
13.	Maharashtra	4733.53	4128.54	4096.46	12958.53	9143	8002	8324	25469
14.	Manipur	47.06	52.25	33.76	133.07	520	222	218	960

1	2	3	4	5	6	7	8	9	10
15.	Meghalaya	52.75	37.68	42.10	132.53	732	820	448	2020
16.	Mizoram	28.16	28.16	28.19	84.51	382	266	325	973
17.	Nagaland	71.66	61.76	71.66	205.08	0	80	608	688
18.	Orissa	3522.49	2373.35	3581.61	9477.45	24263	18349	15798	58410
19.	Punjab	0.00	243.84	107.71	351.55	0	0	0	0
20.	Rajasthan	2285.93	1272.96	1630.98	5189.87	2457	2389	3420	8266
21.	Sikkim	52.16	21.70	26.09	99.95	364	91	89	544
22.	Tamil Nadu	3925.20	3439.71	3925.23	11310.14	10899	5962	3626	20487
23.	Tripura	111.33	74.21	74.21	259.75	2049	1221	926	4196
24.	Uttar Pradesh	13706.63	8666.26	9669.41	32042.30	518	43	44	605
25.	West Bengal	4041.18	3381.58	2170.89	9593.63	2147	1401	542	4090
UNION TERRITORIES									
26.	A&N Islands	16.56	10.55	0.00	27.11	6	13	4	23
27.	Dadra and Nagar Haveli	4.16	11.07	5.73	20.96	24	8	16	48
28.	Daman and Diu	6.76	3.38	0.00	10.14	0	0	2	2
29.	Lakshadweep	10.60	5.29	5.29	21.18	0	0	140	140
30.	Pondicherry	10.32	10.32	0.00	20.64	1	0	0	1
Total		59693.48	45288.37	48745.96	151727.81	142462	103201	96787	342450

Statement II(i)

Details of showing releases made under Accelerated Rural Water Supply Programme during the period 1995-96 to 1997-98

Sl. No.	State/UT	Amount Released during (Rupees in lakh)				Population Covered in Lakh			
		1995-96	1996-97	1997-98	Total	1995-96	1996-97	1997-98	Total
1	2	3	4	5	6	7	8	9	10
1.	Andhra Pradesh	63.803	66.722	88.068	218.593	40.196	27.800	32.260	101.256
2.	Arunachal Pradesh	10.920	12.000	24.760	47.680	0.089	0.579	0.490	1.158
3.	Assam	22.450	23.535	23.765	69.750	3.353	3.655	4.850	11.858
4.	Bihar	35.495	31.130	0.00	66.625	20.630	6.430	30.330	57.390
5.	Goa	2.550	5.504	1.965	10.019	0.234	0.364	0.030	0.628
6.	Gujarat	40.500	41.970	58.866	141.336	5.130	7.060	10.140	22.330
7.	Haryana	25.691	25.500	32.592	83.783	14.810	15.020	16.940	46.770
8.	Himachal Pradesh	16.612	19.340	17.090	53.042	0.995	1.080	1.520	3.595
9.	Jammu and Kashmir	38.939	37.350	46.940	123.229	0.078	0.003	0.000	0.081
10.	Karnataka	65.440	67.207	99.377	232.024	23.090	22.740	30.700	76.530
11.	Kerala	29.190	32.637	35.647	97.474	3.651	2.377	4.260	10.288
12.	Madhya Pradesh	66.730	73.136	83.457	223.323	22.253	21.294	44.490	88.037
13.	Maharashtra	74.749	91.810	120.872	287.431	31.089	36.413	33.950	101.452

1	2	3	4	5	6	7	8	9	10
14.	Manipur	4.010	4.786	9.070	17.866	0.210	0.495	1.320	2.025
15.	Meghalaya	2.208	5.720	7.432	15.360	0.646	0.675	0.550	1.871
16.	Mizoram	3.400	4.289	5.836	13.525	0.123	0.149	0.320	0.592
17.	Nagaland	2.110	4.220	2.110	8.440	0.018	0.000	0.040	0.058
18.	Orissa	33.760	41.538	50.384	126.682	10.930	10.681	8.240	29.851
19.	Punjab	15.060	12.890	17.140	45.090	1.632	2.341	2.030	6.063
20.	Rajasthan	100.390	115.870	137.832	354.092	8.110	6.630	7.110	21.850
21.	Sikkim	5.720	4.720	4.356	14.796	0.137	0.096	0.090	0.323
22.	Tamil Nadu	52.620	53.330	58.344	164.294	18.953	20.970	29.590	69.513
23.	Tripura	7.600	8.500	7.620	23.720	2.280	2.811	0.950	5.841
24.	Uttar Pradesh	113.344	117.282	151.827	382.453	55.545	26.240	94.110	175.895
25.	West Bengal	34.956	45.213	44.115	124.284	14.690	11.650	12.400	38.740
UNION TERRITORIES									
26.	A&N Islands	0.000	0.000	0.000	0.000	0.093	0.044	0.070	0.207
27.	Dadra & Nagar Haveli	0.000	0.030	0.00	0.030	0.000	0.000	0.040	0.040
28.	Daman and Diu	0.000	0.000	0.000	0.000	0.381	0.000	0.000	0.381

1	2	3	4	5	6	7	8	9	10
29.	Delhi	0.000	0.000	0.000	0.000	0.000	0.000	0.000	0.000
30.	Lakshadweep	0.000	0.000	0.000	0.000	0.202	0.000	0.030	0.232
31.	Pondicherry	0.600	0.100	0.100	0.800	0.273	0.345	0.090	0.708
Total		868.846	946.329	1129.563	2944.738	279.881	227.742	366.940	874.959

Leimakhong Heavy Fuel Power Project

1206. SHRI TH. CHAOBA SINGH: Will the PRIME MINISTER be pleased to state:

(a) the schemes sanctioned till date in the North-Eastern States from the 10% Non-Lapsable Fund created for North-Eastern States;

(b) the amount sanctioned for the Leimakhong Heavy Fuel Power Project (36 MW) in Manipur; and

(c) the reasons for not disbursing the sanctioned amount well in time?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS, MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI RAM NAIK): (a) to (c) A Non-lapsable Central Pool of Resources has been constituted during 1998-99 from out of unspent amount(s) from 10% of the Budget(s) of the concerned Central Ministries/Departments earmarked for the North-East and Sikkim for assisting development projects, including in the infrastructure sector, in these States.

Releases amounting to Rs. 93.10 crore, including Rs. 10.34 crore for the Leimakhong Heavy Fuel Power Project in Manipur, have been made from the Central Pool for the Projects in the North-East.

Watershed Development Project

1207. SHRI PRASAD BABURAO TANPURE: Will the PRIME MINISTER be pleased to state:

(a) the details of the funds released by the Union Government under National Watershed Development Projects for the rainfed areas during the last three years, State-wise;

(b) whether all the State Governments have utilised the released funds;

(c) if so, the details thereof alongwith the reasons thereon;

(d) whether the Government propose to review the scheme and issue any guidelines in this regard; and

(e) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI SOMPAL): (a) and (b). A statement showing State-wise funds released and utilised under National Watershed Development Project for Rainfed Areas (NWDPRRA) during the last three years is attached.

(c) Among the main reasons for the funds remaining unutilised with some of the States are:

(i) Non-release/delayed release of funds by the State Finance Department to the line department;

(ii) Carry over of large unspent balance as a result thereof;

(iii) Natural calamities like flood, cyclone etc. in the State which delayed implementation;